

Use of LPG in Transport Sector

*51. SHRI SURYA NARAYAN YADAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government propose to run the transport system on LPG;

(b) if so, the progress made so far in this regard; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.

(b) Does not arise.

(c) The use of LPG as a fuel in the transport sector is not being considered as its indigenous production is not even adequate to meet the demand of the existing consumers, predominantly in the household sector.

[English]

Electrification of Railway lines in Karnataka

*52. SHRI V. KRISHNA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) The percentage of passenger traffic and freight traffic being hauled by electric traction;

(b) The percentage of passenger traffic being hauled by electric traction in Karnataka; and

(c) The steps taken to complete pending railway electrification projects in Karnataka?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) The percentage of traffic hauled by electric traction on Indian Railways during the year 1989-90 is:

Freight traffic: 38.8% in terms of gross tonne kilometres.

Passenger traffic: 35.1% in terms of passenger train kilometres.

(b) Statistics of passenger traffic are maintained Railway-wise and not State-wise.

(c) Bisanattam-Bangalore 92 kilometres long section located in Karnataka forms a part of Jolarpettai-Bangalore (144 route kms.) electrification project which is scheduled for completion by March, 1992.

Capacity Utilisation of Indian Airlines

*53. SHRI ABDUL SAMAD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the overall capacity utilisation of the domestic services of the Indian Airlines as well as the capacity utilisation the trunk routes/services originating from the metropolitan cities, during 1990, route/service-wise;

(b) whether the fare structure of the Indian Airlines is uniform for all distances;

(c) whether the fare mileage is based on direct distance or point-to-point distance according to the service route; and

(d) the particulars of the various charges imposed on the basis fare as at present?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) The overall capacity utilisation by Indian Airlines achieved during the year 1990 is about 81% on domestic routes/services and 83% on trunk

routes/services originating from the metropolitan cities.

(b) No, Sir.

(c) The fares are fixed on the basis of pre-determined route mileage.

(d) The following charges are imposed on the basic fare of Indian Airlines:-

A. Fuel surcharge;

B. The following tax/surcharge is imposed on the total fare consisting of basic fare and fuel surcharge:-

(I) *Inland Air Travel Tax at 15%:*
This, however, is a tax levied by the Government which accrues to the Govt. and not to the Indian Airlines.

(II) *Gulf Evacuation surcharge at 10%.*

In addition to the above, Indian Airlines collects a Passenger Service Fee at the rate of Rs. 10/- per passenger sector on behalf of International Airports Authority of India and National Airports Authority.

Purchase of Oil

*54. PROF. P. J. KURIEN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have contracted for the purchase of additional oil from new sources;

(b) if so, whether India will get adequate and uninterrupted supply of petroleum products;

(c) whether the Government have effected economy in the use of oil; and

(d) if so, the details thereof and whether the impact of the same has been realised by now?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) As a result of Gulf crisis supplies of crude oil and products from Iraq and Kuwait were disrupted. To meet this shortfall supplies were arranged from alternate sources.

(b) Import of petroleum products has been taking place without any interruption within the ceiling of quantities approved for import.

(c) and (d). Government has introduced several demand management measures to contain the demand for petroleum products in various sectors of the economy. As a result of these measures, the consumption of petroleum products during 1990-91 is expected to be about 55.26 MMT representing a growth rate of only 2.2% over the consumption in 1989-90, as compared with the growth rates during 1989-90, 1988-89 and 1987-88 which were 8% 7.9% and 6.3% over the respective previous year.

[Translation]

Power Position in Palamau and Chota Nagpur Districts

*55. SHRI JORAWAR RAM: Will the Minister of ENERGY be pleased to state:

(a) whether there is acute shortage of power in Bihar, particularly in Palamau and Chota Nagpur districts;

(b) whether the Government propose to supply power to those districts through national grid; and